Name of the Corporate Debtor: Tirumalla Oil Refinery Private Limited; Date of Commencement of CIRP: 06-08-2024; List of Creditors as on: 23-09-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	4195855220	8	4193203492	61.45	0	2651728	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	1187963533	4	1182021666	17.32	0	5941867	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	184	80843506	177	64644846	0.95	0	16198660	0	Annexure 6
7	Operational creditors (Government Dues)	4	986752064	4	973639157	14.27	0	0	13112907	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	44	645841252	44	410524179	6.02	0	235317073	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	459135	1	175000	0.00	0	284135	0	Annexure 9
Total		245	7097714710	238	6824208340	100.00	0	260393463	13112907	